

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 2271
ANSWERED ON 16.12.2024

Conservation and safety of coal mines

2271. Smt. Phulo Devi Netam:

Will the Minister of **COAL** be pleased to state:

- (a) the number of accidents reported in coal mines since 2019, the details thereof, year-wise and State-wise;
- (b) the steps taken to reduce the occurrence of such accidents at coal mining sites; and
- (c) the details of funds allocated under conservation and safety of coal mines during the last five years?

ANSWER
MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a): The details of accidents reported in coal mines since 2019, year-wise and State-wise, are as under:

State	Fatal Accidents						Serious Accidents					
	2019	2020	2021	2022	2023	2024	2019	2020	2021	2022	2023	2024
Chhattisgarh	7	12	5	4	2	6	10	5	10	19	12	8
Gujarat	0	0	0	0	0	1	0	1	0	1	2	0
Jharkhand	11	8	7	7	11	2	7	11	15	16	16	5
Madhya Pradesh	3	4	7	6	4	10	8	5	15	18	7	4
Maharashtra	3	4	4	0	3	2	12	4	5	9	2	4
Odisha	7	5	2	0	6	2	2	2	3	4	1	2
Rajasthan	1	0	0	0	0	0	0	0	0	1	0	1
Telangana	8	9	7	5	6	6	143	79	126	102	67	72
Tamil Nadu	1	0	0	0	1	2	0	0	1	1	0	2
Uttar Pradesh	2	0	1	0	0	1	0	2	1	1	6	0
West Bengal	8	6	10	2	5	4	11	8	10	9	4	2
Total	51	48	43	24	38	36	193	117	186	181	117	100

2024* (Upto November 2024)

(b): All coal mines are governed by the Mines Act, 1952 and rules and regulations framed thereunder. Mines Act, 1952 is administered by Directorate General of Mines Safety (DGMS) by way of development of suitable legislation, rules, regulations, standard and guidelines, inspections, investigation of accidents, awareness activities and formulation of risk management plans.

Apart from the compliance of the statutory provisions under the Mines Act, 1952, the Mines Rules- 1955, the Coal Mine Regulations- 2017 and Bye Laws & Standing Orders framed thereunder, the following steps are being taken to reduce occurrence of such accidents in mines:

1. Preparation and implementation of Site Specific Risk Assessment based Safety Management Plans (SMPs), Principal Hazards Management Plans (PHMPs), Formulation and compliance of Site-specific Risk Assessment based Standard Operating Procedures (SOPs).
2. Training on Mine Safety: Initial and Refresher training, On-the-Job training as per statute, training on Simulators to HEMM operators, skill upgradation of frontline mine officials, sensitization of all employees including members of safety committee, contractual workmen and training on Risk Management by SIMTARS accredited executives.
3. Conducting Safety Audit of mines through multi-disciplinary Safety Audit teams as per guidelines issued by the Ministry of Coal in December 2023.
4. Adoption of the state-of-the art mechanism for Strata Management and Monitoring of mine environment.
5. In addition to above, the specific safety measures being taken in open cast and underground mines are follows:
 - Use of eco-friendly Surface Miners for blast free safe mining.
 - Formulation and implementation of Mine-specific Traffic Rules.
 - Training on Simulators to HEMM operators.
 - Dumpers fitted with Proximity Warning Devices, Rear view mirrors and camera, Audio-Visual Alarm (AVA), Automatic Fire Detection & Suppression system etc.
 - GPS based Operator Independent Truck Dispatch System (OITDS) and Geo-fencing in some large OCPs for tracking movement of HEMMs inside OC mine.
 - Lighting arrangement using high mast towers for increasing level of illumination.
 - Elimination of basket loading by introducing semi mechanized technology in UG mine.
 - Replaced the cement capsules with resin capsules for effective roof control system with bolting by pneumatic /hydraulic roof bolting system.
 - Wherever geology permits, Continuous Miner technology is adopted
 - Emergency Response & Evacuation Plans (ER & EP) are prepared as per Coal Mine Regulation 2017.
6. Mine Safety Inspection: Round-the-clock Supervision of all mining operations by adequate number of competent & statutory Supervisors and mine Officials, Regular Inspection by Workmen Inspectors, back shift mine Inspections by senior officials and regular mine Inspection by officials of the Internal Safety Organization.

(c): The details of funds allocated under conservation and safety of coal mines under central sector scheme during the last five years, are as under:

Year	Funds allocated (Rs. in Crores)
2020-21	06.00
2021-22	04.50
2022-23	04.00
2023-24	20.00
2024-25	10.79
